

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5568
ANSWERED ON:02.05.2005
DESTRUCTION OF FOODGRAINS
Kaushal Shri Raghuvir Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) sell their damaged stocks to private firms who resell it in the open market;
- (b) if so, the details of such firms during the last three years, godown-wise and year-wise;
- (c) whether these firms are prohibited from selling these stocks for human consumption;
- (d) if so, whether the Government put some identification marks to differentiate these from good quality foodgrains; and
- (e) if so, the details thereof;

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a), (b) & (c): No, Sir. Damaged foodgrains are sold by the FCI and CWC only to bonafide State owned Departments/Agencies who are users of damaged foodgrains and other bonafide registered parties who are not permitted to resell the said stocks in the open market or for human consumption.
- (d) & (e): The damaged stocks are clearly segregated and placed in separate stacks in the storage godowns. Proper identification marks indicating the stocks as damaged and unfit for human consumption are also prominently displayed.